

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1136
TO BE ANSWERED ON 25TH JULY, 2025**

BENEFICIARIES UNDER JSSK

1136. KM. SUDHA R:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Janani Shishu Suraksha Karyakaram (JSSK) beneficiaries in the country, State-wise;
- (b) the allocation of funds and ongoing projects under Janani Shishu Suraksha Karyakaram (JSSK);
- (c) the number of beneficiaries covered under PM-JAY (Pradhan Mantri Jan Arogya Yojana) in the country;
- (d) the details of premium paid to insurance companies under PM-JAY (Pradhan Mantri Jan Arogya Yojana), State-wise; and
- (e) the details of ongoing human trials of various new drugs in the country, State-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

- (a): The details of beneficiaries under the Janani Shishu Suraksha Karyakarm (JSSK) in the country, State-wise is placed at Annexure-I.
- (b): The details of the approval of funds under Janani Shishu Suraksha Karyakram, State-wise are placed at Annexure-II.
- (c) and (d): As on 30th June 2025, more than 41 crore Ayushman Cards have been created across the country. The Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) scheme is implemented in States/UTs through one of three modes: Trust Mode, Insurance Mode, or Hybrid Mode. States/UTs have the flexibility to implement the scheme in any of these modes and can switch from one mode to another based on the decision of the respective State/UT Government.

The funding of AB-PMJAY is entirely demand driven. National Health Authority (NHA) releases funds for scheme implementation to the States/UTs on the basis of the actual demand

received from States/UTs. There is no State / UT-wise allocation of funds. As per the process defined by NHA, States furnish a Utilization Certificate of previously received funds prior to every new fund release.

The details of Central share of funds released to the States/UTs till FY 2024-25 are enclosed in Annexure-III.

(e): The details of "NEW DRUG" regulatory human trials approved by Central Drugs Standard Control Organisation (CDSCO) and registered in Clinical Trials Registry India (CTRI) from 19th July 2021 till 20th July 2025, State-wise, are placed at Annexure-IV.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1136 to be answered on 25.07.2025

Annexure-I

India and State/UT wise number of beneficiaries under JSSK scheme for FY 2024-25

S. No.	States/UTs	Total number of Pregnant Women benefitted under JSSK	Total number of Sick infants benefitted under JSSK
	All India	1,99,08,272	16,85,447
1	Andaman & Nicobar Islands	4,687	185
2	Andhra Pradesh	2,51,558	47,101
3	Arunachal Pradesh	24,520	676
4	Assam	10,80,610	65,920
5	Bihar	9,05,155	45,260
6	Chandigarh	60,385	14,618
7	Chhattisgarh	3,47,851	39,698
8	Delhi	1,26,960	8,632
9	Goa	28,785	1,927
10	Gujarat	7,47,466	1,11,396
11	Haryana	4,12,660	27,886
12	Himachal Pradesh	1,50,142	26,100
13	Jammu and Kashmir	2,26,258	55,255
14	Jharkhand	5,36,166	31,676
15	Karnataka	5,10,341	69,750
16	Kerala	4,76,211	25,662
17	Ladakh	4,139	1,153
18	Lakshadweep	470	93
19	Madhya Pradesh	12,04,732	1,21,870
20	Maharashtra	18,93,689	1,24,669
21	Manipur	28,242	3,039
22	Meghalaya	1,87,417	19,215
23	Mizoram	7,106	853
24	Nagaland	12,634	886
25	Odisha	11,36,483	69,623
26	Puducherry	8,977	1,789
27	Punjab	6,22,956	43,138
28	Rajasthan	6,27,230	1,29,852
29	Sikkim	4,997	1,068

S. No.	States/UTs	Total number of Pregnant Women benefitted under JSSK	Total number of Sick infants benefitted under JSSK
30	Tamil Nadu	13,68,660	74,477
31	Telangana	86,803	6,711
32	The Dadra and Nagar Haveli and Daman and Diu	13,022	5,446
33	Tripura	38,029	7,492
34	Uttarakhand	2,24,280	14,775
35	Uttar Pradesh	55,19,612	2,60,101
36	West Bengal	10,29,039	2,27,455

Data source: HMIS portal, MoHFW, Government of India

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No. 1136 to be answered on 25.07.2025

Annexure-II

State/UT wise approval of funds under JSSK for FY 2024-25

(In lakhs)

S. No.	State/UT	JSSK-Maternal Health	JSSK-Child Health
1	Andaman and Nicobar	4.00	0.50
2	Andhra Pradesh	8,733.05	761.67
3	Arunachal Pradesh	819.07	5.47
4	Assam	11,197.04	1,112.68
5	Bihar	27,315.40	1,081.27
6	Chandigarh	0	0
7	Chhattisgarh	4,040.00	130.00
8	Dadra & Nagar Haveli and Daman & Diu	117.32	21.74
9	Delhi	565.00	85.00
10	Goa	121.10	15.17
11	Gujarat	11,246.63	1,533.63
12	Haryana	2,130.18	106.61
13	Himachal Pradesh	1,264.82	0
14	Jammu and Kashmir	4,073.36	541.34
15	Jharkhand	11,215.44	534.05
16	Karnataka	3,433.28	350.31
17	Kerala	2,679.76	173.01
18	Ladakh	99.50	18.00
19	Lakshadweep	9.34	9.98
20	Madhya Pradesh	10,081.37	1,633.31
21	Maharashtra	23,169.79	1,378.71
22	Manipur	1,043.00	45.00
23	Meghalaya	1,552.58	142.50
24	Mizoram	235.19	40.40
25	Nagaland	503.30	42.50
26	Odisha	4,480.88	299.94
27	Puducherry	334.01	11.00
28	Punjab	6,280.50	400.00
29	Rajasthan	20,993.12	2,449.00
30	Sikkim	154.85	11.75
31	Tamil Nadu	4,555.71	1,976.34
32	Telangana	5,640.50	312.25
33	Tripura	1,159.46	83.85
34	Uttar Pradesh	56,430.38	167.20

S. No.	State/UT	JSSK-Maternal Health	JSSK-Child Health
35	Uttarakhand	2,313.42	70.32
36	West Bengal	17,873.09	850.32

Note:

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs and are provisional.

Annexure referred to in reply to parts (c) & (d) of Lok Sabha Unstarred Q. No. 1136 to be answered on 25.07.2025

Annexure-III

State/UT-wise Central Share of funds released under AB-PMJAY till FY 2024-25

S. No.	State/UT	Central Share released (₹ in Cr.)
1	Andaman and Nicobar Islands	3.87
2	Andhra Pradesh	1746.15
3	Arunachal Pradesh	16.86
4	Assam	897.68
5	Bihar	987.93
6	Chandigarh	28.76
7	Chhattisgarh	1063.16
8	Dadra and Nagar Haveli and	21.41
	Daman and Diu	1.07
9	Goa	2.81
10	Gujarat	1598.60
11	Haryana	522.23
12	Himachal Pradesh	228.57
13	Jammu and Kashmir	277.83
14	Jharkhand	533.26
15	Karnataka	2056.60
16	Kerala	744.61
17	Ladakh	7.94
18	Lakshadweep	0.52
19	Madhya Pradesh	2644.82
20	Maharashtra	2036.65
21	Manipur	131.52
22	Meghalaya	208.94
23	Mizoram	103.54
24	Nagaland	103.63
25	Puducherry	24.23
26	Punjab	418.90
27	Rajasthan	1807.65
28	Sikkim	16.03
29	Tamil Nadu	2135.92
30	Telangana	687.58
31	Tripura	192.51
32	Uttar Pradesh	2694.13
33	Uttarakhand	285.40

Annexure referred to in reply to part (e) of Lok Sabha Unstarred Q. No. 1136 to be answered on 25.07.2025

Annexure-IV

State/UT-wise number of human trials registered in Clinical Trials Registry India (CTRI) from 19th July 2021 till 20th July 2025

S. No	State/UT	Number of Registered Trials
1	Andhra Pradesh	604
2	Assam	77
3	Bihar	102
4	Chandigarh	186
5	Chhattisgarh	111
6	Daman & Diu	2
7	Delhi	888
8	Goa	35
9	Gujarat	1628
10	Haryana	278
11	Himachal Pradesh	8
12	Jammu & Kashmir	20
13	Jharkhand	28
14	Karnataka	1415
15	Kerala	325
16	Madhya Pradesh	38
17	Maharashtra	2890
18	Manipur	4
19	Meghalaya	2
20	Orissa	310
21	Pondicherry	68
22	Punjab	133
23	Rajasthan	818
24	Tamil Nadu	582
25	Telangana	681
26	Tripura	1
27	Uttar Pradesh	1007
28	Uttaranchal	85
29	West Bengal	810
	Total	13136

